

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

**Contempt Petition No.180/00139/2016**  
**in**  
**Original Application No.180/00758/2017**

**Wednesday, this the 20<sup>th</sup> day of June, 2018**

**CORAM:**

**Hon'ble Mr.U.Sarathchandran, Judicial Member**  
**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member**

V.Syamala, W/o Late, K. Radhakrishnan,  
2. aged 50 years,  
Vadakumchery House,  
Kaiparambu P.O.  
Thrissur – 680546. .... **Petitioner**

**(By Mr. C.S.G.Nair, Advocate)**

**V e r s u s**

1. Satheesh Kumar (Age and Father's name not known to the petitioner)  
Chief Manager,  
State Bank of India,  
Central Pension Processing Centre,  
LMS Compound,  
Vikas Bhavan P.O.  
Thiruvananthapuram 695033.
2. Ashiq A.K. (Age and Father's name not known to the petitioner)  
Branch Manager,  
State Bank of India,  
Thrissur Round South,  
Kuruppam Road,  
Thrissur 680 001. .... **Respondents**

**(By Advocate – Mr. P.Ramakrishnan (R.1 & R.2))**

This Contempt Petition having been heard on 20.06.2018, the Tribunal on the same day delivered the following:

**ORDER (ORAL)**

**Per: MR. U. SARATHCHANDRAN, JUDICIAL MEMBER -**

Mr. C.S.G.Nair, learned counsel for the Petitioner and Mr. Prathap Advocate representing Mr. P.Ramakrishnan present.

2. Mr.Nair, learned counsel submitted that the the C.P. can be closed.
3. Accordingly, by recording the above submission of the learned counsel for the Petitioner, C.P. is closed. Notices discharged.

**(E.K.BHARAT BHUSHAN)**  
**ADMINISTRATIVE MEMBER**  
sj

**(U.SARATHCHANDRAN)**  
**JUDICIAL MEMBER**

**List of Annexures**

**Annexure P-1** - True copy of the Interim Order in O.A. No.  
758/2017

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